

NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH

(through web-based video conferencing platform)

Item No. 110

CP No. (IB)- 13/9/JPR/2020

Under Section 9 of IBC, 2016

In the matter of:

Varaha Infra Ltd.

...Operational Creditor

Versus

Lakecity Infrastructure Pvt. Ltd.

...Corporate Debtor

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER

HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Operational Creditor : Dr. Mohit Singhvi, Adv.

For the Corporate Debtor : Karan Pratap Singh, Adv.

ORDER

Heard Dr. Mohit Singhvi, Adv. appearing on behalf of the Petitioner/  
Operational Creditor. Mr. Karan Pratap Singh, Adv. for the Respondent/  
Corporate Debtor. Learned Counsels for both the parties seek a short adjournment  
as the matter may be settled amicably between the parties. List the matter for  
arguments on 15.11.2022.

  
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(Prasanta Kumar Mohanty)  
Technical Member

  
sd

(Deep Chandra Joshi)  
Judicial Member

September 27, 2022